

ORDERS UNDER ESSENTIAL COMMODITIES ACT, CENTRAL WAREHOUSING CORPORATION (AMENDMENT) RULES, AND ANNUAL REPORT OF CENTRAL WAREHOUSING CORPORATION FOR 1962-63.

(Amendment) Order 1964 published in Notification 516 dated the 23rd March, 1964. [Placed in Library. See No. LT-2064/64].

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table:

(1) A copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Delhi Wheat Products (Export Control) Order, 1964 published in Notification No. G.S.R. 478 dated the 19th March, 1964.
- (ii) The Rice (Andhra Pradesh) Price Control (Second Amendment) Order, 1964 published in Notification No. G.S.R. 481 dated the 20th March, 1964.
- (iii) The Inter-Zonal Wheat and Wheat Products (Movement Control) Order, 1964 published in Notification No. G.S.R. 511 dated the 23rd March, 1964.
- (iv) The Rice (Andhra Pradesh) Price Control (Third Amendment) Order, 1964 published in Notification No. G.S.R. 512 dated the 23rd March, 1964.
- (v) The Rice (Uttar Pradesh) Price Control (Second Amendment) Order, 1964 published in Notification No. G.S.R. 513 dated the 23rd March, 1964.
- (vi) The Rice (Madras) Price Control (Third Amendment) Order, 1964 published in Notification No. G.S.R. 514 dated the 23rd March, 1964.
- (vii) The Rice (Madhya Pradesh) Price Control (Third Amendment) Order, 1964 published in Notification No. G.S.R. 515 dated the 23rd March, 1964.
- (viii) The Rice and Paddy (Assam) Second price Control

(2) A copy of the Central Warehousing Corporation (Amendment) Rules, 1964 published in Notification No. G.S.R. 294 dated the 28th February, 1964, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962. [Placed in Library. See No. LT-2605/64].

(3) A copy of Annual Report of the Central Warehousing Corporation for the year 1962-63 along with the Audited Accounts, under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962. [Placed in Library. See No. 2606/64].

STATEMENTS *re* DEMANDS FOR GRANTS
(RAILWAYS) 1964-65

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): I beg to lay on the Table three statements containing replies to Memoranda received from Members in respect of Demands for Grants (Railways) 1964-65. [Placed in Library. See No. LT-2607/64].

12.03½ hrs.

PUBLIC ACCOUNTS COMMITTEE

TWENTY-FOURTH REPORT

Shri Tyagi (Dehra Dun): I beg to present the Twenty-fourth Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1961-62 and Audit Report (Civil), 1963 relating to Ministries of Scientific Research and Cultural Affairs (now Education); Transport and Works Housing and Rehabilitation.